

S.NO	Category of Claimant	Date of submission of Claim	Name of the Claimant(s)	Verification - Form	Name of the AR	Principial Claimed	Interest Claimed	Delay Compensation	Others Claimed	Total Claimed	Verification - ID	Verification of Contract / Agreement	Names of the parties	Clauses reviewed	Verification - Principial	Remarks - Principal
1	Financial Creditors in class (Home Buyers)	13-03-2024	Aatish Bansal	FILLED AND SIGNED.	SM	38,37,750	14,16,634	-	0	52,54,384	Aadhar submitted	YES	Aatish Bansal	yes	30,72,250	Required Bank statements/supporting documents For 230000/- (30-5-2020),89250/- (30-05-2020),89250(30-11-2020),89250(13-01-2021),89250(19-02-20210
2	Financial Creditors in class (Home Buyers)	14-Mar-24	Adil Ayaz	Signature of claimant has been physically Signed.	RB	14,49,000	5,56,537		0	20,05,537	No ID submitted	Submitted valid Agreement for Sale	OK	OK	14,49,000	No Remark Principial Claimed and Receipt Match
3	Financial Creditors in class (Home Buyers)	13-Mar-24	Amit Singh	The unit is in Joint names and the claim has been submitted and signed by both the holders. Declaration not notarised, but Forms are duly filled in and submitted	RB	10,50,950	7,00,000	-	0	17,50,950	Aadhaar submitted	Sale agreement submitted	OK	OK	10,50,950	All Receipts available
4	Financial Creditors in class (Home Buyers)	15-03-2024	Amrita Sinha	FILLED AND SIGNED	RB	19,42,500	9,85,588	-	0	29,28,088	BAKPS5027C	YES	Amrita Sinha	yes	19,42,500	principal is verified with bank statements
5	Financial Creditors in class (Home Buyers)	14-Mar-24	Amritendu Bhattacharya	Signature of claimant has been physically Signed.	RB	85,39,726	38,25,516	-	0	1,23,65,242	Aadhaar Submitted	Submitted	ok	ok	87,84,721	Email sent by CD confirming the principal amount
6	Financial Creditors in class (Home Buyers)	13-Mar-24	Anga Kuru	Signature of claimant has been physically Signed.	RB	46,54,905	11,28,329		0	57,83,234	No ID submitted	Not Submitted valid Agreement for Sale	OK	OK	14,77,080	Receipts / proofs for Rs.31,77,825 not available
7	Financial Creditors in class (Home Buyers)	14-Mar-24	Anshu Shekhar	Signature of claimant has been physically Signed.	RB	42,70,000	1,84,776		0	44,54,776	ID submitted	Submitted valid Agreement for Sale	OK	OK	42,70,000	No Remark Principial Claimed and Receipt Match
8	Financial Creditors in class (Home Buyers)	13-Mar-24	Anupam Kumar	Signature of claimant has been pasted as a picture. It is not physically or digitally signed Declaration not notarised	RB	55,52,405	23,56,505		0	79,08,910	No ID submitted	Submitted valid Agreement for Sale	OK	OK	33,55,003	Receipts / proofs for Rs.21,97,402 not available
9	Financial Creditors in class (Home Buyers)	12-03-2024	Ashish k	Signature of claimant has been physically signed	SM	5,00,000	-	-	0	5,00,000	None	Not Submitted	OK	OK	5,00,000	Amount was paid to GM infinite dwelling pvt ltd
10	Financial Creditors in class (Home Buyers)	13-Mar-24	Azeem Ayaz	Signature of claimant has been physically Signed.	RB	18,48,000	9,34,839			27,82,839	No ID submitted	Submitted valid Agreement for Sale	OK	OK	18,48,000	No Remark Principial Claimed and Receipt Match
11	Financial Creditors in class (Home Buyers)	13-Mar-24	BHAVANI HARIHARAN	Form CA is not submitted	NA	59,26,400	-	-	0	59,26,400	Aadhaar & pan card	Not Submitted	OK	OK	-	Receipts Not Available
12	Financial Creditors in class (Home Buyers)	14-Mar-24	Bincy Mary Joseph	Signature of claimant has been physically Signed.	RB	14,57,050	11,12,753		0	25,69,803	No ID submitted	Submitted valid Agreement for Sale	OK	OK	14,57,050	No Remark Principial Claimed and Receipt Match
13	Financial Creditors in class (Home Buyers)	14-Mar-24	Dani Promod Kumar	Signature of claimant has been digitally signed	SM	41,33,775	18,89,920		0	60,23,695	No ID submitted	Not Submitted valid Agreement for Sale	OK	OK	3,63,225	Receipts / proofs for Rs.37,70,550 not available
14	Financial Creditors in class (Home Buyers)	14-Mar-24	Dhiraj Burnwal	Signature of claimant has been physically signed	SM	42,80,375	17,67,321	-	0	60,47,696	None	Submitted valid Agreement for Sale	ok	ok	42,80,375	no remarks, principal claimed and receipts match
15	Financial Creditors in class (Home Buyers)	14-Mar-23	Ganesh Das	Signature of claimant has been physically signed	RB	14,60,550	11,31,939	-	0	25,92,489	Aadhaar & pan card	Submitted valid Agreement for Sale	ok	ok	14,60,550	no remarks, principal claimed and receipts match
16	Financial Creditors in class (Home Buyers)	18-Mar-24	GOPAL CHAKRABORTY	NA	NA	0	-	-	0	-	No ID submitted	Not Submitted	OK	NA	-	Receipts Not Available
17	Financial Creditors in class (Home Buyers)	14-Mar-24	Gyan Prabhat	Signature of claimant has been physically Signed.	RB	13,00,000	7,08,953		0	20,08,953	No ID submitted	Submitted valid Agreement for Sale	OK	OK	13,00,000	No Remark Principial Claimed and Receipt Match
18	Financial Creditors in class (Home Buyers)	13-Mar-24	I V Padmanabhan	Signature of claimant has been physically Signed.	RB	14,70,000	8,47,736	-	0	23,17,736	ID submitted and S	YES	OK	OK	1470000	4 Receipts are Available

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19	Financial Creditors in class (Home Buyers)	21-03-2024	Jaya Prabhakar (CA Mail)	Form CA is not submitted	NA	0	-	-	0	-	No ID submitted	No agreements is submitted	nil	nil	-	Form CA is not submitted
20	Financial Creditors in class (Home Buyers)	15-Mar-24	Jitendra Kumar	Signature of claimant has been physically Signed.	RB	87,46,185	13,21,727	-	0	1,00,67,912	No ID submitted	Submitted valid Agreement for Sale	OK	OK	87,46,185	no remarks, principal claimed and receipts match
21	Financial Creditors in class (Home Buyers)	15-Mar-24	KAMLESH KUMAR JHA	Signature of claimant has been pasted as a picture. It is not physically or digitally signed Declaration not notarised	SM	12,42,250	7,43,277		0	19,85,527	No ID submitted	Submitted valid Agreement for Sale	OK	OK	11,43,250	Receipts / proofs for Rs.99,000 not available
22	Financial Creditors in class (Home Buyers)	14-Mar-24	KS Naveen Kumar	Signature of claimant has been not Signed	NK	72,79,580	15,91,991		0	88,71,571	ID submitted	Submitted valid Agreement for Sale	OK	OK	72,79,580	No Remark Pricipal Claimed and Receipt Match
23	Financial Creditors in class (Home Buyers)	15-Mar-24	lajwati	Signature of claimant has been digitally signed	RB	29,21,100	15,14,640		0	44,35,740	No ID submitted	Submitted valid Agreement for Sale	OK	OK	-	Receipts Not Avilable
24	Financial Creditors in class (Home Buyers)	13-03-2024	Mahantagoud Patil	Form CA has not been submitted Signature of claimant has been pasted as a picture. It is not physically or digitally signed Declaration not notarised	NA	0	-	-	0	-	No ID submitted	Not Submitted	OK	NA	-	Receipts Not Avilable
25	Financial Creditors in class (Home Buyers)	14-Mar-24	Malita DSouza	Signature of claimant has been pasted as a picture. It is not physically or digitally signed Declaration not notarised	SM	15,50,000	-		0	15,50,000	No ID submitted	Not Submitted valid Agreement for Sale	OK	OK	15,50,000	No Remark Pricipal Claimed and Receipt Match
26	Financial Creditors in class (Home Buyers)	14-Mar-24	Mayank Gupta	Signature of claimant has been digitally signed	RB	14,70,000	8,84,203		0	23,54,203	No ID submitted	Submitted valid Agreement for Sale	OK	OK	13,70,000	Receipts / proofs for Rs.10,0,000 not available
27	Financial Creditors in class (Home Buyers)	14-Mar-24	Mitin Raj	Signature of claimant has been not Signed	RB	21,90,000	3,38,429		0	25,28,429	No ID submitted	Not Submitted valid Agreement for Sale	OK	OK	-	Receipts Not Avilable
28	Financial Creditors in class (Home Buyers)	15-03-2024	N ranganathan	Claim is against GM Infinite Dwelling and not against GMEPL	NA	39,57,000	21,31,509	-	0	60,88,509	No	No	OK	No	As per Rera Order	No
29	Financial Creditors in class (Home Buyers)	14-Mar-24	Nitish Yn		NA	0	-	-	0	-	No	Not Submitted	-	-	-	Receipts Not Avilable
30	Financial Creditors in class (Home Buyers)	14-Mar-24	PALLAVI SRIVASTAVA	Signature of claimant has been physically Signed.	SM	45,59,626	22,58,159		0	68,17,785	ID submitted	Submitted valid Agreement for Sale	OK	OK	45,59,626	No Remark Pricipal Claimed and Receipt Match
31	Financial Creditors in class (Home Buyers)	14-Mar-24	Pandhalaraja U	Signature of claimant has been physically Signed.	RB	42,83,594	13,29,018		0	56,12,612	ID submitted	Submitted valid Agreement for Sale	OK	OK	42,58,594	Receipts / proofs for Rs.25,000 not available
32	Financial Creditors in class (Home Buyers)	11-03-2024	Pankaj Kumar Sahu Sibani	Yes, But form is not notarized	SM			-		40,81,081	Adhaar and Pan	Submitted valid Agreement for sale and construction agreement	ok	yes	1,00,000	Principal Amount is not provided
33	Financial Creditors in class (Home Buyers)	11-03-2024	Pankaj Sharma	Yes, But form is not notarized	RB	16,45,000	12,13,130	-	0	28,58,130	Adhaar	Submitted valid Agreement for sale and construction agreement	ok	Yes	14,70,000	Proof not provided for 2 lakhs bank disbursement by SBI
34	Financial Creditors in class (Home Buyers)	16-Mar-24	PANKAJA KUMAR SAHU	Signature of claimant has been Digitally signed	SM	40,81,081	18,79,794	-	0	59,60,875	None	Submitted valid Agreement for Sale	ok	ok	40,81,081	no remarks, principal claimed and receipts match
35	Financial Creditors in class (Home Buyers)	14-Mar-24	Parkirat Singh Bagga	Signature of claimant has been physically Signed.	SM	82,09,683	39,32,714		0	1,21,42,397	ID submitted	Submitted valid Agreement for Sale	OK	OK	85,05,000	Receipts / proofs for Rs.2,95,317 not available
36	Financial Creditors in class (Home Buyers)	14-Mar-24	Parmeshwar Sharma	Signature of claimant has been physically Signed.	NK	10,40,000	7,00,000		0	17,40,000	No ID submitted	Submitted valid Agreement for Sale	OK	OK	9,40,000	Receipts / proofs for Rs.1,00,000 not available

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37	Financial Creditors in class (Home Buyers)	14-Mar-24	Pavan Hemannavar	NA	NA	0	-	-	0	-	No ID submitted	Not Submitted	OK		-	Receipts Not Avilable
38	Financial Creditors in class (Home Buyers)	14-Mar-24	PIYUSH KUNAL	Signature of claimant has been physically Signed.	RB	14,00,000	8,07,108		28000	22,35,108	ID submitted	Submitted valid Agreement for Sale	OK	OK	14,00,000	No Remark Pricipal Claimed and Receipt Match
39	Financial Creditors in class (Home Buyers)	14-Mar-24	POORNAPRIYA Y N	Form CA has been duly filled and signed	RB	43,47,000	13,64,398		0	57,11,398	No ID submitted	Submitted valid Agreement for Sale	OK	OK	41,58,000	Receipts / proofs for Rs.1,89,000 not available
40	Financial Creditors in class (Home Buyers)	14-Mar-24	Prerna Maheshwari	Signature of claimant has been physically Signed.	RB	4,67,250	1,85,099		0	6,52,349	No ID submitted	Not Submitted valid Agreement for Sale	OK	OK	-	Receipts Not Avilable
41	Financial Creditors in class (Home Buyers)	14-Mar-24	Priyanka Pandey	Signature of claimant has been physically signed	SM	-	-	-	-	1,50,000	None	-	-	-	1,50,000	receipts match for the total amount claimed
42	Financial Creditors in class (Home Buyers)	14-Mar-24	Pronob Kumar Mondal	Signature of claimant has been physically Signed.	RB	22,27,866	3,30,023		0	25,57,889	No ID submitted	Submitted valid Agreement for Sale	OK	OK	14,60,500	Receipts / proofs for Rs.7,67,366 not available
43	Financial Creditors in class (Home Buyers)	14-Mar-24	RAJNISH KUMAR PAL	Signature of claimant has been physically signed	RB	43,45,977	23,46,827	-	0	66,92,804	none	Submitted valid Agreement for Sale	ok	ok	41,63,907	receipts for 182070 are not avilable
44	Financial Creditors in class (Home Buyers)	14-Mar-24	Raktim Dey	Signature of claimant has been physically signed	RB	20,88,460	11,69,698	-	0	32,58,158	none	Submitted valid Agreement for Sale	ok	ok	76,25,000	receipts are not avilable for 1325960
45	Financial Creditors in class (Home Buyers)	15-Mar-24	Ranganathan N	Signature of claimant has not been made	RB	0	4,72,943	-	0	4,72,943	none	not submitted	ok	ok	-	0
46	Financial Creditors in class (Home Buyers)	14-Mar-24	Rohit Parihar	-	NA	-	-	-	-	-	-	-	-	-	-	0
47	Financial Creditors in class (Home Buyers)	11-Mar-24	Sameed Ahmed	Signature of claimant has been physically Signed.	SM	60,03,655	50,11,953	0	0	1,10,15,608	ID submitted	Submitted valid Agreement for Sale	OK	OK	60,16,552	Receipts / proofs for Rs.12,897 not available
48	Financial Creditors in class (Home Buyers)	13-Mar-24	Sanjay Verma	Signature of claimant has been physically signed	RB	14,17,500	9,18,542	-	0	23,36,042	Aadhar submitted	Submitted valid Agreement for Sale	ok	ok	14,17,500	All Receipts avilable
49	Financial Creditors in class (Home Buyers)	14-Mar-24	Santosh Kumar	-	NA	0	0	-	-	-	-	-	-	-	-	0
50	Financial Creditors in class (Home Buyers)	11-03-2024	Saswati Subhasmita& Uma	Yes	RB	20,30,000	15,02,498	-	0	35,32,498	Adhaar and Pan	Submitted valid Agreement for sale and construction agreement	Ok	Yes	20,30,000	Recipt and bank statement is provided for 5,80,000. Thus this claim is admitted. However for 14,50,000 mail form CD is received
51	Financial Creditors in class (Home Buyers)	14-Mar-24	Shivankar Singh	Signature of claimant has been physically signed	SM	68,66,947	31,99,685	-	0	1,00,66,632	Pan	Submitted valid Agreement for Sale	ok	ok	68,66,947	no remarks, principal claimed and receipts match
52	Financial Creditors in class (Home Buyers)	13-Mar-24	subrahmanyam valavala	Signature of claimant has been physically signed	RB	14,00,000	12,48,121	-	0	26,48,121	none	Submitted valid Agreement for Sale	ok	ok	14,00,000	no remarks, principal claimed and receipts match
53	Financial Creditors in class (Home Buyers)	13-03-2024	SUMATHI B NAIK	Yes	RB	42,97,860	24,58,761	-	0	67,56,621	Adhaar and Pan	Submitted valid Agreement for sale and construction agreement	ok	yes	42,97,860	Bank Statemnet is provided for all the paymnets made
54	Financial Creditors in class (Home Buyers)	18-Mar-24	sumit kumar	Signature of claimant has not been made	RB	53,28,776	17,29,165	-	249964	73,07,905	none	Submitted valid Agreement for Sale	ok	ok	55,58,865	principle amt claimed is les compared to when verified the receipts

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55	Financial Creditors in class (Home Buyers)	13-Mar-24	Surya Naga Jyothi Madala	Signature of claimant has been physically signed	RB	14,52,500	9,50,795	-	-	24,03,295	none	Submitted valid Agreement for Sale	ok	ok	14,52,500	no remarks, principal claimed and receipts match
56	Financial Creditors in class (Home Buyers)	13-Mar-24	Suseela Illendula	-	NA	0	0	-	-	-	-	-	-	-	-	0
57	Financial Creditors in class (Home Buyers)	14-Mar-24	Swati Lahiri	Signature of claimant has been physically signed	RB	-	-	-	-	1,13,39,566	None	Submitted valid Agreement for Sale	OK	OK	850000	receipts found for only 850000
58	Financial Creditors in class (Home Buyers)	13-Mar-24	Swati Nain	-	NA	0	0	-	-	-	-	-	-	-	-	0
59	Financial Creditors in class (Home Buyers)	14-Mar-24	Tanveer Pasha	Signature of claimant has been physically signed	NK	13,47,500	9,47,096	-	0	22,94,596	none	Submitted valid Agreement for Sale	ok	ok	13,47,500	no remarks, principal claimed and receipts match
60	Financial Creditors in class (Home Buyers)	14-Mar-24	Tejasvi Kisanrao Mhaske	Signature of claimant has been physically Signed.	SM	43,50,235	18,30,387	-	0	61,80,622	No ID submitted	Submitted valid Agreement for Sale	OK	OK	43,23,235	Receipts / proofs for Rs.27,000 not available
61	Financial Creditors in class (Home Buyers)	13-Mar-24	TERENCE GLADWINE DSOU	Signature of claimant has been physically signed	RB	15,19,000	8,77,010	-	-	23,96,010	None	Submitted valid Agreement for Sale	ok	ok	15,19,000	no remarks, principal claimed and receipts match
62	Financial Creditors in class (Home Buyers)	13-Mar-24	UDAYAMBIKA GANESULA	Signature of claimant has been physically signed	RB	14,00,000	10,12,683	-	0	24,12,683	ADHAAR	Submitted valid Agreement for Sale	ok	ok	13,99,900	100 rs difference
63	Financial Creditors in class (Home Buyers)	23-03-2024	Umesh Pednekar	Signature of claimant has been physically Signed.	RB	3400000	149768	0	0	3549768	Aadhaar submitted	submitted Constuction Agreement and sale agreemnet	ok	AS Per Clause 6.4 home buyer is	34,00,000	Reciepts provided verified with bank statements
64	Financial Creditors in class (Home Buyers)	15-03-2024	Varun Nimabalal Sonawan	Form is duly signed and notarised	RB	-	-	-	-	1,06,56,130	Aadhaar submitted	Valid sale and construction agreement is submitted	OK	Yes	52,69,373	bank statement/Receipts is not available for payemnt dated-13/6./2017, 15/03/2028, 23/01/2019, 13/03/2019/,27/04/2019
65	Financial Creditors in class (Home Buyers)	13-Mar-24	Venkata Abhiram Murarise	Signature of claimant has been Digitally signed	RB	53,33,125	18,13,278	-	0	71,46,403	None	Submitted valid Agreement for Sale	ok	ok	53,33,125	no remarks, principal claimed and receipts match
66	Financial Creditors in class (Home Buyers)	13-Mar-24	Venkata Narasimha	Signature of claimant has not been made	RB	54,42,038	27,15,606	-	0	81,57,644	None	Not Submitted	-	-	-	receipts not uploaded for the said amount
67	Financial Creditors in class (Home Buyers)	16-03-2024	Vijayakumar Pulabai	NO	NA	0	0	0	0	0	NOT PROVIDED	Sale agreement submitted	ok	-	0	NA
68	Financial Creditors in class (Home Buyers)	13-Mar-24	Vinith Ravindran	Signature of claimant has been physically signed	RB	56,51,100	4,99,083	-	0	61,50,183	Aadhaar	Submitted valid Agreement for Sale	ok	ok	56,51,100	no remarks, principal claimed and receipts match
69	Financial Creditors in class (Home Buyers)	21-03-2024	Yuvakrishnan (CA Mail)	Form CA is not submitted	NA	0	-	-	0	-	No ID submitted	No agreements is submitted	nil	nil	-	Form CA is not submitted
70	Financial Creditors in class (Home Buyers)	12-Mar-24	Yuvraj Pasi	Signature of claimant has been physically signed	RB	95,60,000	-	-	0	95,60,000	None	Submitted valid Agreement for Sale	Ok	ok	2,00,000	receipt available only for 2lakhs
71	Financial Creditors in class (Home Buyers)	20-Apr-24	V.Rabindranath	Signature of claimant has been physically signed	RB	0	-	-	0	59,25,719	Aadhaar	Submitted valid Agreement for Sale	Ok	ok	57,94,000	Principal amount is verified with SBI home loan disbursal statement and receipt of 1,00,000
72	Financial Creditors in class (Home Buyers)	17-Apr-24	Pratik Barjatiya	Not Submitted	NA	0	-	-	0	-	Not Submitted	Submitted valid Agreement for Sale	ok	ok	49,00,000	Principal amount is verified with receipts
73	Financial Creditors in class (Home Buyers)	03-Apr-24	B Aswini devi & kalyan Cha	Not Submitted	NA	0	-	-	0	-	Not Submitted	Submitted valid Agreement for Sale	ok	ok	34,41,690	Principal amount is verified with receipts

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74	Financial Creditors in class (Home Buyers)	14-Mar-24	Mitin raj	Signature of claimant has not been made	RB	21,90,000	3,38,429	-	0	25,28,429	Not Submitted	Not Submitted	ok	ok	-	Reciepts are not submitted
75	Financial Creditors in class (Home Buyers)	01-May-24	Sunil Kumar Prakash	Signature of claimant has been Digitally signed	RB	31,39,780	18,29,290		2,30,156	51,99,226	Not Submitted	Submitted valid Agreement for Sale	ok	ok	31,39,780	Principal amount is verified with reciepts
76	Financial Creditors in class (Home Buyers)	29-Mar-24	Ansylm Oscar	Signature of claimant has been physically signed	SM	65,81,715	24,45,583	-	0	90,27,298	Not Submitted	Submitted valid Agreement for Sale	ok	ok	57,69,400	Principal amount is verified with reciepts
77	Financial Creditors in class (Home Buyers)	29-Mar-24	Bijoy Kumar Mishra	Signature of claimant has not been made	RB	50,47,571	23,26,858	-	2,00,000	75,74,429	Not Submitted	Submitted valid Agreement for Sale	ok	ok	49,31,187	Principal amount is verified with reciepts

Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status
971982	Interest @8.85% only accepted as per agreement	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	40,44,232	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	14,49,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant.	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	NA	10,50,950	Partly Accepted
9,87,157	Interest @8.5% as confirmed by GM enterprises	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	29,28,088	Fully Accepted
31,06,815	Interest Calculated @8.5% it is confirmed by CD through Mail	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	1,18,91,536	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	14,77,080	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	42,70,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	33,55,003	Partly Accepted
0	NA	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	18,48,000	Partly Accepted
0	NA	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	Interest Calculation Rs.4,31,873 (Proof for Mentioned amount not Available)	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	14,57,050	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	3,63,225	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	42,80,375	Partly Accepted
616059	515880 (proof for mentioned amt not available)	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	20,76,609	Partly Accepted
0	NA	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	13,00,000	Partly Accepted
882286.81	mail received from gm stating as project cancellation and accepted to pay @8.5% /SBI MCLR which ever higher rate	0	project is cancelled so no delay charges only interest charges	-	-	23,52,287	Fully Accepted

Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status
0	no agreement is submitted	0	NIL	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	87,46,185	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	11,43,250	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	72,79,580	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0		0		-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	15,50,000	Fully Accepted
894426	Interest Calculation Rs.10,223 (Proof for Mentioned amount not Available)	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	22,64,426	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
No	No	0	NA	-	No	-	Rejected
0		0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	45,59,626	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	42,58,594	Partly Accepted
0	There is no mention about interest clause in either of the agreement that gives benefit to claimant, in case the	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	1,00,000	Partly Accepted
0	There is no mention about interest clause in either of the agreement that gives benefit to claimant, in case the parties have they can send else interest amount is rejected	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	As per 6.5 clause of construction agreement, the claimant is entitled to receive sum Rs.7.50/- per square feet per month from the date of commencement certificate. But the said certificate is not provided.	14,70,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	40,81,081	Partly Accepted
3932714		0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	1,24,37,714	Fully Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	9,40,000	Partly Accepted

Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status
0		0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	28,000	-	14,28,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	dddd	-	-	41,58,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0		0		0	0	1,50,000	Partly Accepted
761896	Interest Calculation Rs.4,31,873 (Proof for Mentioned amount not Available)	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	22,22,396	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	41,63,907	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	76,25,000	Fully Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0		0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant and Interest Calculation not found in PDF	-		NO	No	60,16,552	Partly Accepted
918542	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	23,36,042	Fully Accepted
0		0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	There is no mention about interest clause in either of the agreement that gives benefit to claimant, in case the parties have they can send else interest amount is rejected	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	As per 6.5 clause of construction agreement, the claimant is entitled to receive sum Rs.7.50/- per square feet per month from the date of commencement certificate. But the said certificate is not provided.	20,30,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	68,66,947	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	14,00,000	Partly Accepted
2588107	Interest @8.85% + 2% only accepted as per agreement	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	67,56,621	Fully Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	55,58,865	Partly Accepted

Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status
0	-	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	14,52,500	Partly Accepted
0	-	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	N.A	0	N	8,50,000	Partly Accepted
0	-	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	13,47,500	Partly Accepted
1830387.575	Interest Calculation Matched	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	61,53,623	Partly Accepted
0	NONE	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	15,19,000	Partly Accepted
641638.6023	mail received from gm stating as project cancellation and accepted to pay @mclr rate 8.85%	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	20,41,539	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Construction Agreement Clause 6.4 gives claimant to claim delay compensation but claimant has not been requested	0		3400000.00	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Claimant has not asked for delay compensation	no	NIL	52,69,373	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	53,33,125	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected
0	NA	0	NA	-	NA	0	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	56,51,100	Partly Accepted
0	no agreement is submitted	0	NIL	NO	NIL	-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	2,00,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	57,94,000	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	49,00,000	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.5 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	-	-	-	Rejected

Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification	Remarks - Others	Total Claim Accepted	Claim Status
0 -		0 -		- -		-	Rejected
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.4 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	2,30,156		33,69,936	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0 -		- -		57,69,400	Partly Accepted
0	No clause in the agreement that gives the benefit of interest to the claimant	0	Clause 6.4 of Construction Agreement gives the benefit of claiming Delay Compensation, but claimant has not claimed and hence nothing is accepted	- -		49,31,187	Partly Accepted